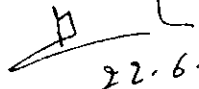


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 22/06/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/06/2021 is circulated for information.


22.6.21
(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.06.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	1	0	0	0
2006	15	6	0	0	1	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	4	6	2	0	18	3	3	7	3
2009	45	69	150	0	121	42	13	14	43
2010	43	18	216	7	495	107	14	70	19
2011	23	61	578	72	530	194	20	211	65
2012	53	524	460	104	719	501	66	294	404
2013	94	749	515	679	765	988	45	441	324
2014	149	1056	622	1009	1047	984	75	544	393
2015	190	1025	592	1274	974	970	116	456	307
2016	319	1747	1015	1274	1197	1080	105	360	512
2017	537	1694	929	1205	1089	946	125	542	610
2018	1408	2345	2562	1644	1144	1295	244	970	580
2019	1576	2405	1831	1168	450	2178	312	622	380
2020	1027	1395	606	565	286	848	561	384	350
2021	696	751	381	271	289	300	182	180	298
TOTAL	6193	13857	10459	9272	9130	10448	1882	5099	4307

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of May, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6198	5	10	6193
MUMBAI	13860	155	158	13857
KOLKATA	10433	31	5	10459
CHENNAI	9258	14	0	9272
BANGALORE	9121	9	0	9130
AHMEDABAD	10472	22	46	10448
ALLAHABAD	1849	36	3	1882
CHANDIGARH	5121	14	36	5099
HYDERABAD	4258	49	0	4307
TOTAL	70570	335	258	70647

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of May, 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	Nil	77	9	
2	MUMBAI	3	3	Nil	No letters or request received
3	KOLKATA	Nil	Nil	5	Pronouncement-05
4	CHENNAI	Nil	Nil	Nil	
5	BANGALORE	8	8	Nil	04 order reserved and 04 Adjourned
6	AHMEDABAD	Nil	Nil	Nil	
7	ALLAHABAD	Nil	08 (filed in earlier r	03 (filed in earlier)	
8	CHANDIGARH	Nil	Nil	36	
9	Hyderabad	Nil	10	Nil	Hearing was made, orders awaited

MONTHLY STATEMENT FOR THE MONTH OF May 2021 AS ON 01/06/2021

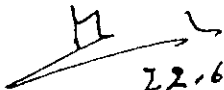
	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
DELHI	1054	1837	3255	52	3198	0	1	0	4	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0
MUMBAI	4039	5106	4715	0	13860	0	19	85	48	0	153	0	1	1	0	0	2	0	0	0	0	0	0	0
KOLKATA	4022	2436	3975	0	10433	402	8	15	8	0	31	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2029	3340	3889	0	9258	15	8	5	1	0	14	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2237	1527	5357	0	9121	6	1	2	6	0	9	2	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5004	2578	2890	0	10472	27	10	6	6	0	22	6	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	619	472	758	0	1849	52	2	16	13	0	36	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2173	972	1976	0	5121	0	8	1	5	0	14	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1144	852	2262	0	4258	5	9	8	32	0	49	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	22321	19120	29077	52	70570	507	66	139	128	0	333	8	1	1	0	0	2	0	0	0	0	0	0	0

- 1 Sanctioned strength of the Members is 33 and working strength is 18 as on 01.06.2021
- 2 Figures may be considered as tentative and subject to further verification.
- 3 Members on leave during the month of May, 2021 for 08 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13	Sh. P. Dinesha Member(Judicial)	Nil
2 Sh. Ashok Jindal, Member(Judicial))	Nil	14	Sh. Ajay Sharma Member(Judicial)	Nil
3 Dr. D. M. Mishra, Member (Judicial)	Nil	15	Ms. Rachna Gupta Member(Judicial)	Nil
4 Sh. Anil Choudhary, Membe (Judicial)	Nil	16	Mr.Sanjiv Srivastava Member (Technical)	Nil
5 Sh. S. K. Mohanty, Member (Judicial)	Nil	17	Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
6 Sh. Ramesh Nair, Member (Judicial)	Nil	18	Mr. P. Anjani Kumar, Member(Technical)	Nil
7 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	19		
8 Shri S.S. Garg, Member (Judicial)	Nil	20		
9 Sh. P. K. Choudhary, Member (Judicial)	Nil			
10 Sh. Raju,Member(Technical)		1		
11 Sh. C.J. Mathews,Member(Technical)	Nil			
12 Sh. P. Venkata Subba Rao Member (Tech)		7		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY
0	0	0	0	0	0	4	4	2	0	10	0	1051	1833	3257	52	6193	0
0	0	0	0	0	0	65	28	65	0	158	0	3994	5165	4698	0	13857	0
0	0	0	0	0	0	4	0	1	0	5	0	4026	2451	3982	0	10459	402
0	0	0	0	0	0	0	0	0	0	0	0	2037	3345	3890	0	9272	15
0	0	0	0	0	0	0	0	0	0	0	0	2238	1529	5363	0	9130	8
0	0	0	0	0	0	33	2	11	0	46	0	4981	2582	2885	0	10448	33
0	0	0	0	0	0	3	0	0	0	3	0	618	488	776	0	1882	52
0	0	0	0	0	0	12	5	19	0	36	0	2169	968	1862	0	5099	0
0	0	0	0	0	0	0	0	0	0	0	0	1153	860	2294	0	4307	5
0	0	0	0	0	0	121	39	98	0	258	0	22267	19221	29107	52	70647	515


 22.6.21
 (MUKESH GUPTA)
 Deputy Registrar.